## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Co. Appeal No.15/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES: Shri Kamlesh Shah

V/s. M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4), 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

(M. S. 13 HARDWAS Adv for Control of Contr

## Order Company Appeal No. 15/58(4), 59/CLB/MB/MAH/2015

List this matter for hearing on 13.12.2016

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)